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Title: Papers laid on the table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table. Item No. 2, Shri Thaawar Chand Gehlot.

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चंद गहलोत) : माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) अनुसूचित जातियां तथा अनुसूचित जनजातियां (अत्याचार निवारण) अधिनियम, 1989 की धारा 21 (4) के अंतर्गत वर्ष 2014 के लिए प्रतिविदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण);
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिंदी तथा अंग्रेजी संस्करण);

[Placed in Library, See No. LT 4534/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Youth Affairs and Sports for the year 2016-2017.

[Placed in Library, See No. LT 4535/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): I beg to lay on the Table :-

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Central Pollution Control Board, Delhi, for the year 2014-2015, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pollution Control Board, Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 4536/16/16]

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 2013-2014, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 2013-2014.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 4537/16/16]

(5) A copy each of the following Notifications (Hindi and English versions) under Section 26 of the Environment (Protection) Act, 1986:-

- (i) The Environment (Protection) Amendment Rules, 2015 published in Notification No. S.O.3305(E) in Gazette of India dated 8th December, 2015 together with a corrigendum thereto published in Notification No. S.O. 682(E) dated 7th March, 2016.
- (ii) The Environment (Protection) Amendment Rules, 2015 published in Notification No. S.O.4(E) in Gazette of India dated 1st January, 2016.
- (iii) The Environment (Protection) Amendment Rules, 2016 published in Notification No. G.S.R.35(E) in Gazette of India dated 15th January, 2016.
- (iv) The Environment (Protection) Third Amendment Rules, 2016 published in Notification No. G.S.R.281(E) in Gazette of India dated 7th March, 2016.

[Placed in Library, See No. LT 4538/16/16]

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री हंसराज गंगासाम अहीर): माननीय अध्यक्ष जी, मैं आवश्यक वस्तु अधिनियम, 1955 की धारा 3 की उप-धारा (6) के अंतर्गत औषधि (मूल्य नियंत्रण) संशोधन आदेश, 2016 जो 10 मार्च, 2016 के भारत के राजपत्र में अधिसूचना संख्या क.आ.नि. 701 (अ) में प्रकाशित हुआ था, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 4539/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): I beg to lay on the Table :-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Statement regarding Review by the Government of the working of the Bharat Bhari Udyog Nigam Limited, Kolkata, for the year 2014-2015.
- (ii) Annual Report of the Bharat Bhari Udyog Nigam Limited, Kolkata, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 4540/16/16]

- (b) (i) Statement regarding Review by the Government of the working of the Cement Corporation of India Limited, New Delhi, for the year 2014-2015.
- (ii) Annual Report of the Cement Corporation of India Limited, New Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 4541/16/16]

- (c) (i) Statement regarding Review by the Government of the working of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 2014-2015.
- (ii) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 4542/16/16]

- (d) (i) Statement regarding Review by the Government of the working of the HMT Limited, Bangalore, for the year 2014-2015.
- (ii) Annual Report of the HMT Limited, Bangalore, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 4543/16/16]

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री विजय सांपता): माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) नागरिक अधिकार संरक्षण (पीसीआर) अधिनियम 1955 की धारा 15क (4) के अंतर्गत वर्ष 2014 के लिए प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण),

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिंदी तथा अंग्रेजी संस्करण),

[Placed in Library, See No. LT 4544/16/16]

(3) (एक) डॉ. अम्बेडकर फाउंडेशन, नई दिल्ली के वर्ष 2014-15 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे,

(दो) डॉ. अम्बेडकर फाउंडेशन, नई दिल्ली के वर्ष 2014-15 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण),

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिंदी तथा अंग्रेजी संस्करण),

[Placed in Library, See No. LT 4545/16/16]

12.05 hours

**ASSENT TO BILLS
AND
BILL AS PASSED BY RAJYA SABHA ***